

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-12/95/219/A**

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Robin Phukan,  
District & Sessions Judge,  
Jorhat.

Dated Guwahati the 12<sup>th</sup> January, 2021

Sub: **Station leave permission.**

Ref:- Your letter No. JJA/291/2021, dtd. 08.01.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for station leave permission, from the evening of 08.01.2021 till the morning of 11.01.2021, has been granted.

Yours faithfully,

*sd/-*

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-12/95/220/A, dated 12.1.2021**

Copy to:

1. The Project Manager, Gauhati High Court.

*sd/-*  
**JT.REGISTRAR (VIGILANCE)**  
*Pdas*